



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

**OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011**

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 05/2022-23 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of DR. S.K Bansal, Additional DGFT on 31.08.2022 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 186 applications were considered by the IMWG , out of which total 58 cases were approved (out of which 16 approved on *post-facto* basis, 09 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 40 applications approved subject to clear and unconditional NOC of one IMWG members). 05 applications have been dropped and 02 applications have been rejected by IMWG members from the agenda. The remaining 110 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

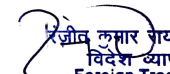
3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications


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S.N	File/Name	Application Number	Present Status
1.	M/s PVS CHEMICALS, ANDHRA PRADESH	00282088AM22	Deferred
2.	M/s NIKITA CHEMICAL INDUSTRIES	00000037AM23	Deferred
3.	M/s BHARAT SCIENTIFIC CO	00000079AM23	Deferred
4.	M/s SULZER INDIA PRIVATE LIMITED	00000098AM23	Deferred
5.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED	00000107AM23	Approved
6.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED	00000111AM23	Deferred
7.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	00000112AM23	REJECTED
8.	M/s L&T VALVES LIMITED	00000135AM23	Approved subject to NOC/ Clearance from one agency
9.	M/s GE OIL & GAS INDIA PRIVATE LIMITED	00000169AM23	Approved subject to NOC/ Clearance from one agency
10.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000172AM23	Deferred
11.	M/s VISHNU CHEMICALS LIMITED	00000182AM23	Deferred
12.	M/s ZAIN INTERNATIONAL	00000188AM23	Deferred
13.	M/s GRAPHITE INDIA LIMITED	00000190AM23	Post Facto Approval
14.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA	00000200AM23	Deferred -
15.	M/s VISHNU CHEMICALS LIMITED	00000206AM23	Deferred
16.	M/s TONBO IMAGING INDIA PRIVATE LIMITED	000000214AM23	Approved subject to NOC/ Clearance from one agency
17.	M/s SULZER INDIA PRIVATE LIMITED	00000215AM23	Approved subject to NOC/ Clearance from one agency
18.	M/s AMARAVATHI CHEMICALS AND FERTILISERS PVT LTD	00000218AM23	Deferred
19.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000219AM23	Post Facto Approval
20.	M/s HEWLETT PACKARD (INDIA) SOFTWARE OPERATION PRIVATE LIMITED	00000220AM23	Approved subject to NOC/ Clearance from one agency
21.	M/s SOLANKILI LOGISTICS MANAGEMENT PRIVATE LIMITED	00000235AM23	DROPPED
22.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000240AM23	Deferred
23.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000241AM23	Deferred
24.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000242AM23	Deferred
25.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000243AM23	Deferred
26.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED	00000244AM23	Deferred
27.	M/S CALIMARA MATTERS PRIVATE LIMITED	00000246AM23	Deferred
28.	M/S ALKYL AMINES CHEMICALS LIMITED	00000247AM23	Approved subject to NOC/ Clearance from one agency


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29.	M/s LYKIS LIMITED	00000251AM23	Deferred
30.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000253AM23	Approved subject to NOC/ Clearance from one agency
31.	M/s JANMENJOY PRAMANIK INTERNATIONAL PRIVATE LIMITED	00000256AM23	Deferred
32.	M/s AETHER INDUSTRIES LIMITED	00000257AM23	Deferred
33.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000259AM23	Approved subject to NOC/ Clearance from one agency
34.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000260AM23	Post Facto Approval
35.	M/s UPL LIMITED	00000262AM23	Approved subject to NOC/ Clearance from one agency
36.	M/s PREMIER EXPLOSIVES LIMITED	00000264AM23	Approved subject to NOC/ Clearance from one agency
37.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED	00000265AM23	Approved subject to NOC/ Clearance from one agency
38.	M/s UPL LIMITED	00000266AM23	Post Facto Approval
39.	M/s L&T VALVES LIMITED	00000268AM23	Approved subject to NOC/ Clearance from one agency
40.	M/s UPL LIMITED	00000269AM23	Approved subject to NOC/ Clearance from one agency
41.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00000270AM23	Deferred
42.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00000271AM23	Deferred
43.	M/s PREMIER EXPLOSIVES LIMITED	00000273AM23	Deferred
44.	M/s PREMIER EXPLOSIVES LIMITED	00000274AM23	Deferred
45.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA	00000275AM23	Post Facto Approval
46.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000277AM23	Post Facto Approval
47.	M/s VIMAL INTERTRADE PRIVATE LIMITED	00000279AM23	Deferred
48.	M/s GMM PFAUDLER LIMITED	00000284AM23	Deferred
49.	M/s UPL LIMITED	00000286AM23	Approved subject to NOC/ Clearance from one agency
50.	M/s BOEING INDIA PRIVATE LIMITED	00000287AM23	Post Facto Approval
51.	M/s GRAPHITE INDIA LIMITED	00000288AM23	Approved
52.	M/s FABLIFE PROCESS TECHNOLOGIES LLP	00000289AM23	Deferred
53.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00000290AM23	Post Facto Approval
54.	M/s GOEL IMPEX	00000295AM23	Deferred
55.	M/s GKN AEROSPACE ENGINE SYSTEMS INDIA PRIVATE LIMITED	00000296AM23	Approved


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56.	M/s GRAPHITE INDIA LIMITED	00000298AM23	Approved subject to NOC/ Clearance from one agency
57.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED	00000299AM23	Approved subject to NOC/ Clearance from one agency
58.	M/s UPL LIMITED	00000306AM23	Approved subject to NOC/ Clearance from one agency
59.	M/s GRAPHITE INDIA LIMITED	00000310AM23	Approved
60.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000311AM23	Post Facto Approval
61.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED	00000312AM23	Approved subject to NOC/ Clearance from one agency
62.	M/s GRAPHITE INDIA LIMITED	00000313AM23	Approved
63.	M/s GRAPHITE INDIA LIMITED	00000315AM23	Approved subject to NOC/ Clearance from one agency
64.	M/s MAK TRADING	00000316AM23	Deferred
65.	M/s TONBO IMAGING PRIVATE LIMITED	00000317AM23	Deferred
66.	M/s GRAPHITE INDIA LIMITED	00000318AM23	Deferred
67.	M/s R.S.ENTERPRISE	00000319AM23	Deferred
68.	M/s ALKYL AMINES CHEMICALS LIMITED	00000320AM23	Deferred
69.	M/s GRAPHITE INDIA LIMITED	00000321AM23	Approved subject to NOC/ Clearance from one agency
70.	M/s LYKIS LIMITED	00000322AM23	Deferred
71.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000323AM23	Approved
72.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000324AM23	Approved
73.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000328AM23	Approved subject to NOC/ Clearance from one agency
74.	M/s INVENTIA HEALTHCARE LIMITED	00000329AM23	Deferred
75.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000330AM23	Deferred
76.	M/s ORGANO CHEMICAL INDUSTRIE S	00000331AM23	Approved subject to NOC/ Clearance from one agency
77.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000334AM23	Deferred
78.	M/s UPL LIMITED	00000336AM23	Deferred
79.	M/s L&T VALVES LIMITED	0000337AM23	Deferred
80.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED	00000338AM23	Approved subject to NOC/ Clearance from one agency

81.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED	00000339AM23	Deferred
82.	M/s GRAPHITE INDIA LIMITED	00000340AM23	Deferred
83.	M/s ORGANO CHEMICAL INDUSTRIE S	00000341AM23	Deferred
84.	M/s UPL LIMITED	00000342AM23	Deferred
85.	M/s INDO AMINES LIMITED	00000343AM23	Deferred
86.	M/s UPL LIMITED	00000344AM23	Deferred
87.	M/s MODERN EQUIPMENT COMPANY	00000127AM23	Deferred
88.	M/s HINDALCO-ALMEX AEROSPACE LIMITED	00000346AM23	Deferred
89.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED	00000347AM23	Deferred
90.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED	00000349AM23	Deferred
91.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED	00000350AM23	Deferred
92.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED	00000351AM23	Deferred
93.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED	00000352AM23	Deferred
94.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED	00000353AM23	Deferred
95.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED	00000354AM23	Deferred
96.	M/s SOLAR INDUSTRIES INDIA LIMITED	00000355AM23	Deferred
97.	M/s UPL LIMITED	00000356AM23	Deferred
98.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00000357AM23	Deferred
99.	M/s GMM PFAUDLER LIMITED	00000359AM23	Deferred
100.	M/s DALI ELECTRONICS	00000360AM23	Deferred
101.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000361AM23	Post Facto Approval
102.	M/s AZISTA BST AEROSPACE PRIVATE LIMITED	00000362AM23	Deferred
103.	M/s L&T VALVES LIMITED	00000363AM23	Deferred
104.	M/s L&T VALVES LIMITED	00000364AM23	Deferred
105.	M/s L&T VALVES LIMITED	00000365AM23	Deferred
106.	M/s SANMINA-SCI INDIA PRIVATE LIMITED	00000366AM23	Deferred
107.	M/s VISWAAT CHEMICALS LIMITED	00000367AM23	Deferred
108.	M/s TRAK ENTERPRISES	00000369AM23	Deferred
109.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000370AM23	Deferred
110.	M/s ALKYL AMINES CHEMICALS LIMITED	00000371AM23	Deferred
111.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA	00000372AM23	Deferred
112.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA	00000373AM23	Deferred
113.	M/s SULZER INDIA PRIVATE LIMITED	00000374AM23	Deferred
114.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY	00000375AM23	Deferred


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115.	M/s L&T VALVES LIMITED	00000376AM23	Deferred
116.	M/s BOEING INDIA PRIVATE LIMITED	00000377AM23	Deferred
117.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED	00000378AM23	Post Facto Approval
118.	M/s BALAJI AMINES LIMITED	00000379AM23	Deferred
119.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000380AM23	Deferred
120.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000381AM23	Deferred
121.	M/s BALAJI TRADE LINKS HQSCMTAPPLY	00000387AM23	Deferred
122.	M/s GRAPHITE INDIA LIMITED	00000388AM23	DROPPED
123.	M/s SPECIALITY PRODUCTS RESEARCH GROUP	00000389AM23	Deferred
124.	M/s GE OIL & GAS INDIA PRIVATE LIMITED	00000390AM23	Deferred
125.	M/s SOLAR INDUSTRIES INDIA LIMITED	00000392AM23	Deferred
126.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000393AM23	Post Facto Approval
127.	M/s GRAPHITE INDIA LIMITED	00000395AM23	Deferred
128.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED	00000396AM23	Deferred
129.	M/s STERLING ENTERPRISES	00000397AM23	Deferred
130.	M/s UPL LIMITED	00000398AM23	Post Facto Approval
131.	M/s ORION CHEM PRIVATE LIMITED	00000399AM23	Deferred
132.	M/s THE PEEPAL LEAF	00000400AM23	Deferred
133.	M/s ARUN ENTERPRISES	00000401AM23	Deferred
134.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000402AM23	Deferred
135.	M/s SULZER INDIA PRIVATE LIMITED	00000403AM23	DROPPED
136.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000404AM23	Deferred
137.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000405AM23	Post Facto Approval
138.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000406AM23	Post Facto Approval
139.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000407AM23	Post Facto Approval
140.	M/s TONBO IMAGING INDIA PRIVATE LIMITED	00000408AM23	Deferred
141.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00000409AM23	Deferred
142.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00000410AM23	Deferred
143.	M/s ATS PELLE CHEM PRIVATE LIMITED	00000411AM23	Deferred
144.	M/s SIDDHI INGREDIENTS	00000412AM23	Deferred
145.	M/s INDUSTRUS AGENCIES	00000413AM23	Deferred
146.	M/s K M ENGINEERING	00000414AM23	Deferred
147.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000415AM23	Deferred
148.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000416AM23	Deferred


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149.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000417AM23	Deferred
150.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED	00000418AM23	Deferred
151.	M/s MERCURI TANNERS	00000419AM23	Deferred
152.	M/s L&T VALVES LIMITED	00000420AM23	Deferred
153.	M/s GRAPHITE INDIA LIMITED	00000421AM23	Deferred
154.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000422AM23	Deferred
155.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000423AM23	Deferred
156.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000424AM23	Deferred
157.	M/s GRAPHITE INDIA LIMITED	00000425AM23	Deferred
158.	M/s JAIN SPECIALITY FINE CHEMICALS	00000426AM23	Deferred
159.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000427AM23	Deferred
160.	M/s AADISH IMPEX PRIVATE LIMITED	00000428AM23	Deferred
161.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED	00000429AM23	Deferred
162.	M/s GARUDA CHEMICALS INTERMEDIATES PRIVATE LIMITED	00000430AM23	Deferred
163.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA	00000431AM23	Deferred
164.	M/s SANMINA-SCI INDIA PRIVATE LIMITED	00000432AM23	Deferred
165.	M/s QUALCOMM INDIA PRIVATE LIMITED	00000433AM23	Deferred

6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No	Firm's name and File No.	Application No.	Decision of IMWG (Meeting no 04/04.08.2022)	Decision of IMWG (Meeting no 05/31.08.2022)
1. .	M/s IHMA INDIA LLP (MEETING NO.09/2021-22 HELD ON: 23.12.2021)	00226746AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one


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				agency
2.	M/s HLE GLASCOAT LIMITED, GUJARAT (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00278759AM22	Approved subject to receipt of clear and un- conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency
3.	M/s MUNITIONS INDIA LIMITED(MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00361927AM22	Approved subject to receipt of clear and un- conditional NOC of one agency	DROPPED
4.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED(MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00387530AM22	Approved subject to receipt of clear and un- conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency
5.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00402904AM22	Approved subject to receipt of clear and un- conditional NOC of one agency	DROPPED
6.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00404967AM22	Approved subject to receipt of clear and un- conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency
7.	M/s PREMIER EXPLOSIVES LIMITED (MEETING NO.03/2022- 23 HELD ON: 12.07.2022)	00000056AM23	Approved subject to receipt of clear and un- conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency
8.	M/s UPL LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000096AM23	Approved subject to receipt of clear and un- conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency
9.	M/s S N TRADING (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000149AM23	Approved subject to receipt of clear and un- conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency


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10.	M/s NEW DAWN IMPEX INDIA PRIVATE LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000164AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000166AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
12.	M/s CALIMARA MATTERS PRIVATE LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000170AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	REJECTED
13.	M/s TI ANODE FABRICATORS PRIVATE LIMITED MEETING NO. (04/2022-23 HELD ON: 04.08.2022)	00000022AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
14.	M/s IBM INDIA PRIVATE LIMITED (Site Visit FOR SCOMET Export) (04/2022-23 HELD ON: 04.08.2022)	00000146AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	M/s VICTORY IMPEX (04/2022-23 HELD ON: 04.08.2022)	00000155AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
16.	M/s AKAY INDUSTRIES PRIVATE LIMITED (04/2022-23 HELD ON: 04.08.2022)	00000178AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	M/s GRAPHITE INDIA LIMITED (04/2022-23 HELD ON:	00000196AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-


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	04.08.2022)			conditional NOC of one agency
18.	M/s TODINI METALS AND CHEMICALS INDIA PRIVATE LIMITED (04/2022-23 HELD ON: 04.08.2022)	00000197AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	M/s MERSEN INDIA PRIVATE LIMITED (04/2022-23 HELD ON: 04.08.2022)	00000198AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	M/s S.P. METAL (04/2022-23 HELD ON: 04.08.2022)	00308923AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	M/s UPL LIMITED (04/2022-23 HELD ON: 04.08.2022)	00000261AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).


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(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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